

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2460
ANSWERED ON:14.03.2006
MINERAL EXPLORATION
Thakkar Smt. Jayaben B.

Will the Minister of MINES be pleased to state:

the manner in which the various new elements of mining viz. mineral exploration in the sea-bed, development of proper inventory, environmental protection, livelihood security for members of scheduled areas, enforcement of proper mining methods, optimum utilization and export of minerals and recycling of metallic scrap and mineral waste are being tackled?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF MINES (Dr. T. SUBBARAMI REDDY)

Geological Survey of India has been carrying out systematic seabed mapping within the Exclusive Economic Zone (EEZ) of India and has delineated economic mineral bearing zones. The National inventory of mineral resources has been maintained and updated by Indian Bureau of Mines (IBM) from time to time. Mining projects are subject to environmental plan to ensure protection of environment. Government has formulated the National Policy on Resettlement and Rehabilitation of Project Affected Families -2003, which lays down minimum provisions to be given to displaced people in areas mentioned in Schedule V & VI to the Constitution of India. IBM carries out regular inspections for enforcing proper mining methods. Conservation and optimum utilization of mineral resources are regulated through Mineral Conservation and Development Rules, 1988. The policy of export keeps in view the mineral inventory position and long term needs of the country.

Recycling of metallic scrap and mineral wastes is taken up by industry wherever found feasible.